

year 1994-95.

[Placed in Library. See No. L.T. 6654/94]

- (iii) Memorandum of Understanding between the India Trade Promotion Organisation and the Ministry of Commerce for the year 1994-95.

[Placed in Library. See No. L.T. 6655/94]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 1993-94.

[Placed in Library. See No. L.T. 6656/94]

APPRENTICESHIP (AMENDMENT) RULES, 1994

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): I beg to lay on the Table a copy of the Apprenticeship (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 432 in Gazette of India dated the 28th July, 1994 under sub-section (3) of section 37 of the Apprentices Act, 1961.

[Placed in Library. See No. L.T. 6657/94]

Annual Reports of Ahmedabad Textile Industry's Research Association for 1993-94, Bombay, Textile Research Association for 1993-94 etc.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1993-94, alongwith Audited Accounts.

[Placed in Library. See No. L.T. 6658/94]

- (ii) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Bombay, for the year 1993-94 alongwith Audited Accounts.

[Placed in Library. See No. L.T. 6659/94]

- (iii) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore for the year 1993-94 alongwith Audited Accounts.

[Placed in Library. See No. L.T. 6660/94]

- (iv) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 1993-94 alongwith Audited Accounts.

[Placed in Library. See No. L.T. 6661/94]

- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad; Bombay Textile Research Association, Bombay; South India Textile Research Association, Coimbatore and Northern India Textile Research Association, Ghaziabad for the year 1993-94.

[Placed in Library. See No. L.T. 6662/94]

NOTIFICATIONS UNDER SECURITIES CONTRACTS (REGULATION) ACT, 1956 AND ANNUAL REPORT OF STATE BANK OF TRAVANCORE AND STATE BANK OF SAURASHTRA FOR 1993-94 ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHRA MURTHY): I beg to lay on the Table—

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of section 30 of the Securities Contracts (Regulation) Act, 1956:—

(i) The Securities Contracts (Regulation) Second Amendment Rules, 1994, published in Notification No. G.S.R. 749(E) in Gazette of India dated 12th October, 1994.

(ii) The Securities Contracts (Regulation) (Third Amendment) Rules, 1994, published in Notification No. G.S.R. 780(E) in Gazette of India dated the 26th October, 1994.

(iii) The Securities Contracts (Regulation) (Fourth Amendment) Rules, 1994, published in Notification No. G.S.R. 790(E) in Gazette of India dated the 7th November, 1994.

[Placed in Library. See No. L.T. 6663/94]

- (2) A copy each of the Annual Report (Hindi and English versions) of the State Bank of Travancore and State Bank of Saurashtra for the year 1993-94 alongwith Accounts and Auditors' Report thereon, under sub-section (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959.

[Placed in Library. See No. L.T. 6664/94 and 6664/94A]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the India Investment Centre, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Investment Centre, New Delhi for the year 1993-94.

[Placed in Library. See No. L.T. 6665/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, Bombay, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English